

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.64049-160/F.1(3)/Gaz/2024, dated 13.11.2024, the following Committee is hereby re-constituted **with immediate effect** :-

S.N	Name of the Committee	Name of Judicial Officer	Designation
1	Central Hindi Implementation Committee	Sh. Mukesh Kumar Gupta District Judge, Comm.Court-07 (Central)	Chairperson
		Sh. Dharmender Rana District Judge-01 New Delhi District (PHC)	Member
		Sh. Hem Raj Addl. Sessions Judge-08 (West)	Member
		Ms. Ruchi Agarwal Asrani PO-MACT-01 (Central)	Member
		Ms. Neeti Suri Mishra Officer of DHJS (Presently under Training)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 8217 - 8247 /F.1(3)/Gaz/2025 Dated 9 FEB 2025

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge, all Court complexes, Delhi/ New Delhi/Rouse Avenue.
3. The Officer concerned.
4. The AO(J)/Branch In-Charge, Admin-I-II-III, Hindi Section, General Branch, (Central), Tis Hazari, Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi